

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3602
TO BE ANSWERED ON 16TH MARCH, 2018**

INNOVATION SUPPORT REGULATORY CELL

**3602. DR. PRITAM GOPINATH MUNDE:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:
SHRI ANANDRAO ADSUL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to set up an Innovation Support Regulatory Cell to facilitate flow of information pertaining to regulatory requirements to drug innovators;
- (b) if so, the details thereof;
- (c) the steps taken or proposed to be taken by the Central Drugs Standard Control Organisation (CDSCO) to set up the Cell; and
- (d) the time by which the Innovation Support Regulatory Cell is expected to become operational?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): Central Drug Standards Control Organisation (CDSCO) has setup Public Relation Office at CDSCO (HQ), New Delhi on 07 – 03 – 2018, which acts as Single Window for disposal of grievances of stakeholders and provide information to the innovators regarding regulatory requirements for commercialization of their products and provide clarifications pertaining to Drugs & Cosmetics Act, 1940 and Rules, 1945 made there under. The office shall also guide, assists handhold investors in various phase of business life cycle as per existing focus on “invest India / Make in India”.